

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
(IB)-1639(ND)/2019

IN THE MATTER OF:

Nawal Kishore Prasad

.....Applicant

Vs.

Hospitech Management Consultants Pvt Ltd

....Respondent

SECTION

U/s. 9 of IBC, 2016

Order delivered on 10.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Ld. Counsel for the respondent to file a reply of letter No. HMC/HR/2014/07/02 dated 10th July 2014, which is initial appointment letter of the petitioner. Put up on 24.10.2019.

Sd/-
(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-
(JUSTICE SHRI R.D. KHARE)
MEMBER (J)